

**GOVERNMENT OF JAMMU AND KASHMIR**  
**DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS**  
**(Judicial Administration Section) Civil Secretariat**  
**(Srinagar/Jammu)**

Subject:-Approval to the selection of Mr. Mudasir Bashir S/o Mr. Bashir Ahmad Mandloo as Munsiff, in compliance of the Hon'ble High Court Order dated 18.02.2021 passed in SWP No.3898 of 2019 titled Mudasir Bashir vs Government of Jammu and Kashmir.

Reference:- Letter No. PSC/Exam/KCS(Judicial)/2018 dated 12.05.2021 from the J&K Public Service Commission.

**GOVERNMENT ORDER NO: 3474 - JK(LD) of 2021.**  
**D A T E : 20 - 05 - 2021.**

In pursuance of rule 39 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967, the Lieutenant Governor, on the recommendation of the Jammu and Kashmir Public Service Commission, is pleased to accord approval to the selection of waiting list candidate, namely Mr. Mudasir Bashir S/o Mr. Bashir Ahmad Mandloo R/o 49-B, Mandloo Enclave-1, Model Town B, Sopore, as Munsiff.

This is in compliance of the Hon'ble High Court Order dated 18.02.2021 passed in SWP No.3898 of 2019 titled Mudasir Bashir vs Government of Jammu and Kashmir.

By order of the Government of Jammu and Kashmir.

**Sd/-**  
**(AchalSethi)**  
**Secretary to Government**

Dated: 20 -05- 2021.

No: Law-Jud/19/2021-10

Copy to the:-

1. Principal Secretary to Hon'ble Lieutenant Governor for information of the Hon'ble Lieutenant Governor.
2. Commissioner/Secretary to Government, General Administration Department.

*(Signature)*

*(Signature)*

3. Registrar General, J&K High Court, Srinagar along with a copy of letter No.PSC/Exam/KCS(Judicial)/2018 dated 12-05-2021 from the J&K Public Service Commission. He is requested to place the matter before the Hon'ble Court in terms of Rule 42 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967 for its recommendation to the appointment of selected candidate as Munsiff.
4. Principal Secretary to Hon'ble Chief Justice J&K High Court, Srinagar.
5. Director, Archives, Archaeology and Museums, J&K, Srinagar.
6. Secretary, J&K Public Service Commission, Srinagar.
7. General Manager, Government Press, Srinagar. He is requested to publish the Government Order in the Government Gazette in terms of rule 39 of the Jammu and Kashmir Civil Services (Judicial) Recruitment Rules, 1967.
8. Private Secretary to the Chief Secretary for information of Chief Secretary.
9. Private Secretary to Secretary to Government, Department of Law, Justice and Parliamentary Affairs.
10. In charge Website, Department of Law Justice and Parliamentary Affairs.
11. Government Order file.
12. Concerned file.

*Ashish*  
20.05.2021

(Ashish Gupta)

Additional Secretary to Government

*Ashish*  
20.05.2021